

Through FAX

(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. -- 0651- 2481116

From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/1/13-14/Apptt
Letter No. 6831-54 /Apptt.
Dated: 19th June, 2014

To,
The Principal District & Sessions Judges including
Principal Judicial Commissioner-cum-Chairman of
all DLSAs of the State of Jharkhand.

Sir,

I am directed to inform that the Court has been pleased to nominate you for attending One Day Training Programme on "**Role and Responsibilities of DLSAs in effective implementation of the Legal Services Authorities Act and Schemes launched therein**" scheduled to be held on **21.06.2014** from 10:00 a.m. to 4:30 p.m. at Nyaya Sadan, Doranda, Ranchi.

Yours faithfully,


Registrar General

Encl. :- Programme schedule (02 Sheets)

Through FAX

(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. -- 0651- 2481116

From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

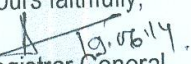
File No. XXII (6)/1/13-14/Apptt
Letter No. 6955-77 /Apptt.
Dated: 19th June, 2014

To,

1. Sri Surendra Sharma, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Khunti,
2. Sri Ranjeet Kumar, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Lohardaga,
3. Sri Santosh Kumar No. 1, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Ranchi,
4. Sri Rasikesh Kumar, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Hazaribagh,
5. Sri Paras Nath Upadhyay, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Chatra,
6. Sri Satyapal, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Simdega,
7. Sri Dhurva Chandra Mishra, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Godda,
8. Sri Martand Pratap Mishra, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Deoghar,
9. Sri Rama Shanker Singh, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Chaibasa,
10. Sri Kaushal Kumar Jha No.2, Civil Judge (Sr.Div.)-cum-Secretary, DLSA, Daltongaj,
11. Sri Md. Taufiqul Hassan, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Latehar,
12. Sri Radha Krishan, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Dumka,
13. Sri Rama Kant Mishra, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Gumla,
14. Sri Ajit Kumar Singh, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Garhwa,
15. Sri Anuj Kumar, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Seraikella,
16. Sri Rajeev Anand, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Koderma,
17. Sri Subhash, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Sahebganj,
18. Sri Syed Saleem Fatmi, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Jamtara,
19. Sri Kamal Kumar Srivastava, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Giridih,
20. Sri Rajesh Kumar, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Jamshedpur,
21. Sri Anil Kumar Pandey, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Dhanbad,
22. Sri Sanjay Pratap, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Pakur,
23. Sri Ravi Shanker Upadhyay, Civil Judge (Sr. Div.)-cum-Secretary, DLSA, Bokaro.

I am directed to inform that the Court has been pleased to nominate you for attending One Day Training Programme on "Role and Responsibilities of DLSAs in effective implementation of the Legal Services Authorities Act and Schemes launched therein" scheduled to be held on 21.06.2014 from 10:00 a.m. to 4:30 p.m. at Nyaya Sadan, Doranda, Ranchi.

Encl. :- Programme schedule (02 Sheets)

Yours faithfully,

Registrar General

Through FAX
(J.H.C.Sch. 1-7)

☎ : Office – 0651-2481449
Fax No. – 0651- 2481116

From :
Anil Kumar Choudhary,
Registrar General,
High Court of Jharkhand,
Ranchi.

File No. XXII (6)/1/13-14/Appt
Letter No. 6952-54 /Appt.
Dated: 19th, June, 2014

To,

1. Sri Akhilesh Kumar, S.D.J.M-cum-Secretary SDLSC, Bermo at Tenughat, (Bokaro),
2. Sri Yogesh Chandra Verma, S.D.J.M-cum-Secretary SDLSC, Rajmahal, (Sahebganj)
3. Sri Santosh Anand Prasad, Civil Judge (Jr. Div.)-cum-Secretary SDLSC, Ghatsila, (Jamshedpur).

I am directed to inform that the Court has been pleased to nominate you for attending One Day Training Programme on **“Role and Responsibilities of DLSAs in effective implementation of the Legal Services Authorities Act and Schemes launched therein”** scheduled to be held on **21.06.2014** from 10:00 a.m. to 4:30 p.m. at Nyaya Sadan, Doranda, Ranchi.

Encl. :- Programme schedule (02 Sheets)

Yours faithfully,


Registrar General

Jharkhand State Legal Services Authority

Organises

One Day Training Programme on “Role and Responsibilities of DLSAs in effective implementation of the Legal Services Authorities Act and Schemes launched therein” for Chairpersons, Secretaries of District Legal Services Authorities and Secretaries of SDLSCs, Jharkhand

On 21st June, 2014 (Saturday) At Nyaya Sadan, Ranchi

Date : 21st June, 2014 (Saturday)

Venue : ‘Nyaya Sadan’, Near A.G. Office, Doranda, Ranchi

Time : 10:00 AM to 04: 30 PM

Target Group:	1) Chairperson of DLSAs (Pr. District Judges)	-	23
	2) Secretaries of DLSAs	-	23
	3) Secretaries SDLSC	-	03
	4) PLVs	-	10
	5) Panel Advocates	-	10
	6) Official from Prison Department	-	02
	Total	-	71

Distinguished Guests :

- Hon’ble the Chief Justice, High Court of Jharkhand-cum-Patron-in-Chief, JHALSA
- Hon’ble Mr. Justice D.N.Patel, Judge, High Court of Jharkhand & Executive Chairman, JHALSA
- Hon’ble Mr. Justice R.R.Prasad, Judge, High Court of Jharkhand & Chairman, HCLSC
- All Hon’ble Judges of High Court of Jharkhand
- Advocate General, Govt. of Jharkhand
- Addl. Advocate General, Govt. of Jharkhand
- Assistant Solicitor General of India
- Dr. S.N.Pathak, Sr. Advocate, Jharkhand High Court & Member, JHALSA
- Ms. Nalini Jha, Advocate Jharkhand High Court & Member, JHALSA

One Day Training Programme on “Role and Responsibilities of DLSAs in effective implementation of the Legal Services Authorities Act and Schemes launched therein” for Chairpersons, Secretaries of District Legal Services Authorities and Secretaries of SDLSCs, Jharkhand

On 21st June, 2014 (Saturday) At Nyaya Sadan, Ranchi

Inaugural Session	
10:00 AM	Registration of Participants
10 : 30 AM	Arrival of Hon'ble the Chief Justice and Hon'ble Judges of High Court of Jharkhand
10: 35 AM	Escorting of Hon'ble Dignitaries to the Dais
10: 37 AM	Presentation of Bouquets
10: 40 AM	Inauguration of Workshop by Lighting of Lamp
10: 45 AM	Welcome Address by Hon'ble Mr. Justice D.N. Patel , Judge, High Court of Jharkhand & Executive Chairman, JHALSA
10: 50 AM	Address by Hon'ble Mrs. Justice R. Banumathi , Chief Justice, High Court of Jharkhand-cum-Patron-in-Chief, JHALSA
11:00 AM	Vote of Thanks by Hon'ble Mr. Justice R.R.Prasad , Judge, High Court of Jharkhand & Chairman, HCLSC
11:05 AM	Tea Break
(1st Session)	
<ul style="list-style-type: none"> • Role & Responsibilities of DLSA • Role of PLVs & Legal Retainers 	
11:30 AM to 01:15 PM	Presentation of views by the Chairpersons and Secretaries of DLSAs
01:15 PM	LUNCH
(2nd Session)	
<ul style="list-style-type: none"> • Implementation of Schemes of NALSA • Tools & Techniques for execution of various projects 	
02:00 PM to 04:00 PM	Presentation of views by the Chairpersons and Secretaries of DLSAs
04:00 PM to 04:30 PM	Interactive Session